

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**  
**Office of Registrar Judicial, Jammu**

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To

1. Shir Bhupinder Singh Salathia  
President, J&K High Court Bar Association  
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem Sadhotra, Secretary, J&K Bar Association, Jammu.

No. 3462/RJ/17

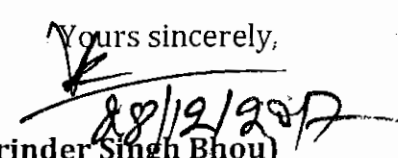
Date 28-12-17

Sir,

This is in compliance to communication No. 53308/Infst dated 27.2.2017 of Registrar General's Office. In this regard, you are requested to make it convenient to join us over a cup of tea in my office chamber on 30<sup>th</sup> of ~~December~~ December 2017, ~~Saturday~~ about 1:00 P.M to deliberate upon the issues concerning the following:

1. Maintenance
2. Watch and ward of the lawyers' chambers building.
3. Feasibility of outsourcing of the maintenance as well as watch and ward work force.

Yours sincerely,

  
(Virinder Singh Bhou)  
Registrar Judicial

Copy to

1. Registrar General, High Court of J&K, Jammu, for information.
2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.